SHRI K. D. MALAVIYA: No, Sir. I may add that prospecting is quite different from drilling and mining exploration.

SHRI B. RATH: Did any local company apply to the Government of India two years ago for being given a licence for prospecting and was it refused, whereas Burma Shell was given the licence?

SHRI K. D. MALAVIYA: That is entirely wrong.

SHRI V. K. DHAGE: . Is there any agreement that after the prospecting is over these companies will be given contracts to drill and bore?

SHRI K. D. MALAVIYA: There is no such understanding but it is obvious enough. When they spend lakhs and lakhs of rupees there is some sort of a presumption, or understanding that they will be given mining licence also.

STOPPAGE OP GRANTS-IN-AID

•693. SHRI R. BISWASROY: Will the Minister for EDUCATION be pleased to state :

(a) whether it is a fac¹ that the grant-in-aid given to the Banasthali Vidyapith, Jaipur, has been stopped; and

(b) if so, for how long it has been stopped, and why?

THE DEPUTY MINISTER FOR NATURAL RESOURCES AND SCIENTIFIC RESEARCH (SHRI K. D. MJ/LAVIYA): (a) and (b). No, Sir. The Vidyapith has been continuously receiving grants-in-aid from Central Revenues since 1948-49. However, as Education is a State subject, the Central Government cannot accept this responsibility on a permanent basis. It has, therefore, been suggested to the institution that it should look to the State Government of Rajasthan for its maintenance. SHRI K. S. HEGDE: Is the Government of India giving aid *to other such* educational institutions?

to Questions

SHRI K. D. MALAVIYA: Yes, Sir, through the State Governments.

SHRI K. S. HEGDE: Then what is the reason for discontinuing the aid to this institution?

SHRI K. D. MALAVIYA: It is not discontinued. We have only said that we are now not proposing to give any direct aid to those States and they have to apply for grant to the State Government as Education is a State subject.

DR. SHRIMATI SEETA PARMA-NAND: Is the Government aware that this Banasthali Vidyapith is a fine and unique experiment in women's education and that it should really not only deserve aid from the Centre but it deserves that efforts should be made by the Centre to multiply such institutions. Has the Education Minister visited this?

• SHRI K. D. MALAVIYA: Government is well aware that this is a very useful institution. We have all sympathy with this institution but because the system of grants-in-aid is through State Governments we have only intimated to them that they should apply to the State Government. However, Sir, it has been decided to consider the Vidyapith's request for the grant for the current year sympathetically.

DR. SHRIMATI SEETA PARMA-NAND: Has the Minister visited this?

SHRIK. D. MALAVIYA: No.

DR. SHRIMATI SEETA PARMA-NAND: Will he do it?

SHRI K. D. MALAVIYA: Just now I do not propose to.

SHRI H. P. SAKSENA: Am I to understand that if the Government is sympathetic to any institution, it stops the grant to that institution?

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sympathetically consider.

SHRI K. D. MALAVIYA: It is not stopping the grant. It is only indicating that they should now approach the State Government. So far as this year is concerned we will

DR. SHRIMAXI SEETA PARMA-NAND: Does the Government know that this is the only institution where riding is taught to women?

SHRI K. D. MALAVIYA: I take the •information from the hon. Member.

PROF. G. RANGA: Does this con-•dition apply to all the educational institutions all over India that whichever institution was hitherto receiving aid from the Centre should henceforward proceed through the State Government?

SHRI K. D. MALAVIYA: No, Sir. This is not a general proposition. The statement I made was in regard to the institution in Rajasthan. This Vid-yalaya was receiving direct aid from us and it is therefore -much better that they should approach through the Sfate Government.

REPORT OF THE COMMISSIONER FOR Scheduled Castes and Scheduled Tribes

•694. SHRI S. N. MAZUMDAR: Will the Minister for HOME AFFAIRS be pleased to refer to the reply to Starred Question No. 53 asked on the 18th February 1953 and state what action has been taken by the Government of West Bengal on the report and recommendations ' made by the Commissioner for Scheduled Castes and Scheduled Tribes?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR) : A report from the Government of West Bengal is still awaited.

SHRI S. N. MAZUMDAR: How soon can we expect it?

SHRI B. N. DATAR: That is for the Government of West Bengal. We

wrote to them immediately after we received the report in December 1952. Since then repeated reminders have been addressed to them, but still we have not received any reply from them.

to Questions

SHRI S. N. MAZUMDAR: Has the Government of India sent any recommendations to the Government of West Bengal?

SHRI B. N. DATAR: What we generally do is whenever we receive a report from the Commissioner for Scheduled Castes and Scheduled Tribes, we forward it with our own recommendations and then it is for the State Governments to implement all those recommendations.

SHRI C. G. K. REDDY: Inasmuch as the Constitution lays down certain privileges for the Scheduled Castes and Tribes, does not the Government think that delay in implementing the recommendations is a violation of the Constitution?

SHRI B. N. DATAR: Delay may or may not be a violation, because there \blacksquare might be certain unavoidable circumstances and secondly, the obligations of the Government of India are limited. We are only to appoint a Commissioner and ultimately his recommendations or his suggestions have to be impremented by the State Governments.

SHRI-C. G. K. REDDY: Even if the responsibility for implementing them is with the State Government, what action does the Government of Indn propose to take, if the State Government does not implement the special provisions in regard to Scheduled Castes and Tribes contained in the Constitution?

SHRI B. N. DATAR: Such a position has not arisen at all. Till now the State Governments are carrying out our recommendations and it is expected that the Government of West Bengal are also carrying out the recommendations. The delay perhaps is only in informing us about it.